

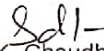
No. DSJ/Bilaspur/Reader/2020-
OFFICE OF THE DISTRICT AND SESSIONS JUDGE, BILASPUR,
DISTRICT BILASPUR, H.P.

Dated Bilaspur, the 17th May, 2021.

OFFICE ORDER.

In view of order No. HHC/RG/C-19/2020-64 dated 15th May, 2021 of Hon'ble High Court of H.P., it is notified for the information of the General Public, Advocates, Litigants, Prosecution and all the concerned that cases which are fixed w.e.f. 17.05.2021 to 25.05.2021 will be taken for the effective hearing in following manner:-

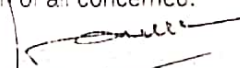
Cases fixed for hearing.	Cases adjourned for effective hearing.
17.05.2021	19.07.2021
18.05.2021	20.07.2021
19.05.2021	22.07.2021
20.05.2021	23.07.2021
21.05.2021	24.07.2021
22.05.2021	26.07.2021
24.05.2021	27.07.2021
25.05.2021	28.07.2021


(R.K. Chaudhary)
District & Sessions Judge,
Bilaspur, H.P.

Endst.No. DSJ/Bilaspur/Reader/2020-2560. Dated Bilaspur, the 17th May, 2021.

Copy forwarded to:-

1. The President Bar Association, Bilaspur/Ghumarwin for information.
2. The District Attorney, Bilaspur, for information.
3. The Reader of this Court for necessary action.
4. The Civil Ahimad/CCT and Criminal Ahimad of this office for information and necessary compliance with the directions to place copy of this office order on each case file and put up the case files accordingly.
5. The Assistant Programmer/System Assistants of this office with the directions to upload the office order on the official website of District Court, Bilaspur.
6. The Daftari of this office with the directions to affix the copy of this office order on the notice board for the information of all concerned.


(R.K. Chaudhary),
District & Sessions Judge,
Bilaspur, H.P.

No. Civil Judge/JMIC/BLP/Reader/2021-
OFFICE OF THE CIVIL JUDGE-CUM-JUDICIAL MAGISTRATE 1st CLASS,
BILASPUR, HIMACHAL PRADESH.

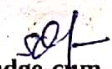
Dated Bilaspur, the 17th May, 2021.

OFFICE ORDER.

Pursuant to the office order endorsement No. DSJ/BLP/EC/Misc/2019-
, dated 17th May, 2021 of the Ld. District & Sessions Judge, Bilaspur, it is
notified for information of the concerned litigants and Advocates that the Civil and
Criminal cases except the cases fixed for U/S 313 Cr.P.C., arguments and orders
during the period w.e.f. 17.05.2021 to 25.05.2021 will be taken up on the dates as
mentioned below for effective hearing:

Civil and Criminal case date on which the cases fixed for.	Civil Cases	Criminal cases
	Date on which the case will be taken on.	Date on which the case will be taken on.
17.05.2021	17.06.2021	16.06.2021
18.05.2021	18.06.2021	18.06.2021
19.05.2021	19.06.2021	22.06.2021
20.05.2021	21.06.2021	23.06.2021
21.05.2021	22.06.2021	24.06.2021
22.05.2021	24.06.2021	25.06.2021
24.05.2021	25.06.2021	26.06.2021
25.05.2021	26.06.2021	28.06.2021

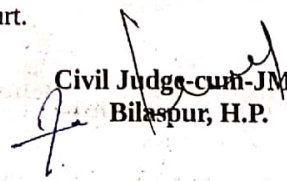
Further, the Civil and Criminal cases fixed for arguments and orders
during the aforesaid period shall be taken up for effective hearing on 02.06.2021 and
case fixed for statement of accused U/S 313 Cr.P.C. during the aforesaid period shall
be taken up for effective hearing on 07.06.2021.


Civil Judge-cum-JMIC,
Bilaspur, H.P.

Endst. No. Civil Judge/JMIC/BLP/Reader/2021/1270 Dated: 17.05.2021.

Copy forwarded to:

1. The Assistant Programmer, Computer Branch office of Ld. District
& Sessions Judge, with direction to upload this order on the
website of District Courts' Bilaspur.
2. The President, District Bar Association, Bilaspur, for information.
3. The Assistant Public Prosecutor, Bilaspur, for information.
4. Reader of this Court, for compliance.
5. Criminal/Civil Ahlmads of this office for information and
necessary compliance with the direction to place the copy of this
office order on the files.
6. Notice Board of this Court.


Civil Judge-cum-JMIC,
Bilaspur, H.P.